

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Customs Appeal No. 11806 of 2013

(Arising out of OIA-SRP/310/VAPI/201-13 dated 19/03/2013 passed by Commissioner of Central Excise, Customs and Service Tax-VAPI)

Prabhat Elastomers Pvt Ltd

.....Appellant

Shed No. A-1/407,411,413,415,
Gidc, Sarigam, Taluka : Umbergaon,
Valsad, Gujarat

VERSUS

C.C.E. & S.T.-Vapi

.....Respondent

4th Floor...Adharsh Dham Building,
Opp. Town Police Station, Vapi-Daman Road, Vapi
Vapi, Gujarat - 396191

APPEARANCE

Shri S.J Vyas, Advocate appeared for the Appellant

Shri Rajesh K Agarwal, Superintendent (AR) appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. C.L.MAHAR**

Final Order No. A/ 10364 /2023

DATE OF HEARING: 21.02.2023
DATE OF DECISION: 21.02.2023

RAMESH NAIR

Shri S.J Vyas, Learned Counsel for the appellant submits that he got instruction to withdraw the appeal.

2. Accordingly, the appeal is dismissed as withdrawn

(Dictated & Pronounced in the open court)

**RAMESH NAIR
MEMBER (JUDICIAL)**

**C.L. MAHAR
MEMBER (TECHNICAL)**